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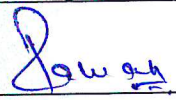
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD
(SPECIAL BENCH)**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 161/9/HDB/2020
NAME OF THE COMPANY	Guptha Infraventures and Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Surya Infra
NAME OF THE RESPONDENT(S)	Guptha Infraventures and Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Adv	9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the petitioner is present. The Company Petition filed on 03.02.2020 is taken on board today. Issue **NOTICE** to the respondent fixing 03.04.2020 for filing proof of service and appearance.

NUW
12/3/20
**NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)**


**MOHAMMED AJMAL
MEMBER (JUDICIAL)**

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